

Lok Sabha Secretariat Right to Information (Regulation of Fee and Cost) Rules, 2005

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Lok Sabha Secretariat Right to Information (Regulation of Fee and Cost) Rules, 2005

In exercise of the powers conferred by sub-sec. (2) (i), (ii) and (iii) of Sec. 28 of the Right to Information Act, 2005 (22 of 2005), the Speaker, Lok Sabha hereby makes the following rules, namely:

1. Short title and commencement :-

2. Definitions :-

2. Definitions :-

4. . :-

5. . :-